

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3462  
ANSWERED ON:15.12.2006  
IT DEFAULTERS  
Singh Shri Ganesh

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Union Government proposes to publish the list of income-tax defaulters in the country;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken by the Government against the defaulters?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) The Union Government does not propose to publish the list of income-tax defaulters in the country.
- (b) Not applicable in view of reply to (a) above.
- (c) The steps taken/being taken by the Government against the defaulters varies from case to case and is governed by the provisions of Chapter XVII read with Second Schedule to the Income Tax Act, 1961. The steps include issuance of statutory notice u/s 220(2), charging of interest and levy of penalty for non payment of dues, attachment of bank accounts of the defaulter and amounts owed by debtors to such a defaulter, attachment and sale of movable/immovable properties of the defaulter, arrest of the defaulter, appointing a receiver for the management of the defaulter's movable/immovable properties etc.